

(J.H.C. Sch. 1-7)

From:

Nikesh Kumar Sinha

Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2021-22/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

1. Mr. Neeraj Kumar, Civil Judge (Senior Division), Ranchi.
2. Mr. Vikram Anand, Civil Judge (Senior Division), Ranchi.
3. Miss Shweta Kumari No. II, Civil Judge (Senior Division), Dhanbad.
4. Mr. Sanjit Kumar Chandra, Civil Judge (Senior Division), Deoghar.
5. Mrs. Pragya Bajpai, Secretary, DLSA, Chatra.
6. Mr. Saurabh Kumar Gautam, Secretary, DLSA, Giridih.
7. Mrs. Shikha Agrawal, Civil Judge (Senior Division), Daltonganj.
8. Miss Kumari Nitika, Civil Judge (Senior Division), Giridih.
9. Miss Darshna, Civil Judge (Senior Division), Giridih.
10. Mr. Arpit Srivastava, Secretary, DLSA, Daltonganj.
11. Miss Avaniika Gautam, Civil Judge (Senior Division), Hazaribagh.
12. Mrs. Sonam Vishnoi, Civil Judge (Senior Division), Giridih.
13. Miss Archana Mishra, Civil Judge (Senior Division), Ranchi.
14. Mr. Dharmendra Kumar, Secretary, DLSA, Sahebganj.
15. Miss Ritwika Singh, Civil Judge (Senior Division), Dumka.
16. Mrs. Ruchi Dayal, Civil Judge (Senior Division), Ranchi.
17. Miss Meenakshi Mishra, Civil Judge (Senior Division), Deoghar.
18. Mr. Pradeep Kumar, Secretary, DLSA, Godda.
19. Mr. Tarkeshwar Das, Civil Judge (Senior Division), Rajmahal (Sahebganj).
20. Miss Angelina John, Civil Judge (Senior Division), Dhanbad.
21. Mr. Kumar Vipul, Secretary, DLSA, Garhwa.
22. Mr. Ravi Prakash Tiwari, Civil Judge (Senior Division), Ramgarh.
23. Mr. Rajeev Kumar Singh, Secretary, DLSA, Chaibasa.
24. Mr. Shivam Chaurasia, Civil Judge (Senior Division), Dhanbad.
25. Miss Tabinda Khan, Civil Judge (Senior Division), Bokaro.
26. Mr. Rakesh Raushan, Civil Judge (Senior Division), Dhanbad.
27. Miss Swati Vijay Upadhyay, Secretary, DLSA, Latehar.
28. Mr. Safdar Ali Naiyar, Civil Judge (Senior Division), Dhanbad.
29. Miss Pooja, Civil Judge (Senior Division), Jamshedpur.
30. Mr. Gaurav Khurana, Secretary, DLSA, Hazaribagh.
31. Miss Sangita, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Garhwa.
32. Miss Saudamini Singh, Civil Judge (Senior Division), Jamshedpur.
33. Mr. Rakesh Ranjan, Secretary, DLSA, Ranchi.
34. Mr. Digvijay Nath Shukla, Civil Judge (Senior Division), Ranchi.
35. Mr. Achhat Srivastava, Civil Judge (Senior Division), Ranchi.
36. Mr. Ravi Shanker Pandey, Civil Judge (Senior Division), Jamshedpur.
37. Mr. Parmanand Upadhyay, Civil Judge (Senior Division), Daltonganj.
38. Mr. Manish Kumar Singh, Secretary, DLSA, Simdega.
39. Mr. Abhinav, Secretary, DLSA, Jamtara.
40. Mr. Kumar Saurabh Tripathi, Civil Judge (Senior Division), Ranchi.
41. Mr. Raj Kumar Pandey, Civil Judge (Senior Division), Ranchi.
42. Mr. Mayank Maliyaz, Civil Judge (Senior Division), Jamshedpur.
43. Mr. Ranjay Kumar, Civil Judge (Senior Division), Jamshedpur.
44. Miss Sanjibita Guin, Civil Judge (Senior Division), Ramgarh.
45. Mr. Pawan Kumar No. II, Civil Judge (Senior Division), Jamshedpur.
46. Mr. Shambhu Mahto, Civil Judge (Senior Division), Ranchi.

47. Mr. Ravi Kumar Bhaskar, Civil Judge (Senior Division), Bokaro.
48. Mr. Kamlesh Behra, Civil Judge (Senior Division), Ranchi.
49. Mr. Rajendra Prasad, Civil Judge (Senior Division), Jamshedpur.
50. Mr. Ravi Narayan, Civil Judge (Senior Division), Deoghar.
51. Mr. Ram Kumar Lal Gupta, Civil Judge (Senior Division), Ranchi.
52. Mr. Anuj Kumar No. II, Civil Judge (Senior Division), Rajmahal (Sahebganj).
53. Miss Sama Roshini Kullu, Civil Judge (Senior Division), Deoghar.
54. Mr. Deepak Kumar, Civil Judge (Senior Division), Deoghar.
55. Miss Rupa Bandana Kiro, Civil Judge (Senior Division), Hazaribagh.
56. Mr. Mayank Tushar Topno, Secretary, DLSA, Deoghar.
57. Mr. Vivek Kumar, Civil Judge (Senior Division), Hazaribagh.
58. Mr. Alok Marandi, Civil Judge (Senior Division), Deoghar.
59. Mr. Uttam Sagar Rana, Civil Judge (Senior Division), Dumka.
60. Mr. Rohit Kumar, Civil Judge (Senior Division), Ramgarh.
61. Miss Arpana Kumari, Civil Judge (Senior Division), Dumka.
62. Miss Moumita Guin, Civil Judge (Senior Division), Deoghar.
63. Mr. Gautam Gobinda, Secretary DLSA, Lohardaga.
64. Miss Satyabhama Kumari, Civil Judge (Senior Division), Dhanbad.
65. Miss Nibha Ranjana Lakra, Secretary, DLSA, Bokaro.
66. Miss Shilpa Murmu, Secretary, DLSA, Pakur.
67. Miss Kavitanjali Toppo, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Saraikela.
68. Mr. Bikrant Ranjan, Civil Judge (Senior Division), Hazaribagh.
69. Mr. Nishi Kant, Civil Judge (Senior Division), Daltonganj.
70. Miss Shikha Rani Tigga, Civil Judge (Senior Division), Hazaribagh.
71. Mr. Rajesh Ranjan Kumar, Civil Judge (Senior Division), Bermo at Tenughat (Bokaro).

Sub: - Nomination to attend two days Webinar on Refresher Training Programme for Civil Judge (Sr. Div.) in Civil Cases with CIS Training (R-6) for **Civil Judge (Sr. Div.) Half of the cadre**, (those officer who have not attended the earlier training programme (R-4) on 28th and 29th May, 2022) **scheduled to be held on 18th and 19th June, 2022.**

Sir / Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the two days Webinar on Refresher Training Programme for Civil Judge (Sr. Div.) in Civil Cases with CIS Training (R-6) for **Civil Judge (Sr. Div.) Half of the cadre**, (those officer who have not attended the earlier training programme (R-4) on 28th and 29th May, 2022) **scheduled to be held on 18th and 19th June, 2022.**

The topics proposed to be covered are:-

- General discussion on important provisions of C.P.C. for speedy disposal of civil suits.
- Discussions on the important provisions of C.N.T. Act, S.P.T. Act & Customary Laws prevalent in tribal society.
- Salient features of execution proceedings and General Discussion on latest case law/directions of Hon'ble Apex Court Passed in "Rural S Shah Vs. Jitendra Kumar Gandhi & Ors (2021) 6 SCC 418".
- General discussion on Specific Relief Act and Rule regarding temporary & permanent injunction.

- General discussion on Suit Vaaluation & Court Fee Act.
- Framing of issues and consideration in property Disputes with respect to Sale, Gift, Mortgage, Lese, Will etc.
- Rule of subordinate Judiciary in compliance of Section 89 in the light of Afcon case.
- CIS Training.

The protocol of connectivity in the said training is given below as mentioned:-

- The officers must use their laptops and earphones provided by the e-committee to void sound echo.
- Login time is 9.45 A.M. to 10.00 A.M. beyond this time, login would not be allowed.
- Participants are requested to keep themselves logged in even during the break.
- Participants are requested to keep themselves on mute during the entire session and further use chat box for raising queries.
- Video shall be kept on throughout the sessions except break time. This is mandatory for considering participants participation in the Sourse.
- In case of internet connectivity issue or any other issue, the trainee shall jon the training programme from Civil Court Conference room.

You are, therefore, directed to attend the aforesaid Webinar on the dates as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid Webinar. No individual request seeking permission to attend the Webinar will be entertained.

The Joining instructions & link to join Webinar shall be sent to you by the Academy subsequently.

Yours sincerely,

Sd/- **Nikesh Kumar Sinha**

Registrar (Administration)

Memo No. 1583 /Apptt.

Dated, Ranchi, the 02/03/2022

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 1522/JAJ dated 07.04.2022/ All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi / the Member Secretary, JHALSA / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


2.5.22
Registrar (Administration)